

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:748

ANSWERED ON:12.11.2010

ENGAGING OF CONTRACTORS FOR DELHI METRO RAIL PROJECT

Gangaram Shri Awale Jaywant

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the Delhi Metro Rail Corporation in Delhi engages contractors for its Metro Rail Project in Delhi;
- (b) if so, the names of the contractors with the particulars of construction faults notified; and
- (c) the names of the contractors black-listed for faulty work/non-payment of labour wages etc.?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a): Yes, Madam.

(b): Delhi Metro Rail Corporation (DMRC) Ltd. has reported the names of the following contractors with the particulars of the construction faults notified :-

(i) M/s Afcons Infrastructure Ltd. - fall of material launcher at Laxmi Nagar site on 19.10.2008.

(ii) M/s Gammon India Ltd. - failure of cantilever pier at Zamroodpur site on 12.7.2009.

(c): The names of the contractors blacklisted/debarred from any new contract by DMRC for faulty work are as under :-

(i) M/s Arch Consultancy services Pvt. Ltd.

(ii) M/s Afcons Infrastructure Ltd.

(iii) M/s Tandon Consultants Pvt. Ltd.

(iv) M/s Gammon India Ltd.

No contractor has been blacklisted for non-payment of labour wages.